

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW-285 -2020

Anna Colaco and anr

..... Petitioner

**V e r s u s**

Aleixo Monteiro and anr.

..... Respondents

Adv. Ms. Annelise Fernandes for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 6th January, 2021.****ORDER:**

Now the petitioner's counsel informs me that both the respondents have died; so she has applied for bringing their legal representatives on record i.e. STM NO.1798/2020.

2. For the reasons mentioned in that application, I allow it.
3. The petitioner is permitted to bring on record the legal representatives of the deceased respondents. Once this process is complete, the Registry will issue notice to them, returnable on 3/2/2021.
4. Post the matter on 3/2/2021.

**DAMA SESHADRI NAIDU, J.****AP/-**